

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA

UNSTARRED QUESTION NO.3003

TO BE ANSWERED ON 08.08.2023

COCHLEAR IMPLANTS

3003: SHRI P.V. MIDHUN REDDY:

SHRI MADDILA GURUMOORTHY:

SHRIMATI CHINTA ANURADHA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT सामाजिक न्याय और अधिकारिता मंत्री be pleased to state:

- (a) the number and percentage of deaf persons in country;
- (b) the details of the support provided to deaf persons including the funds provided to support the States particularly Andhra Pradesh;
- (c) whether the Government provides free cochlear implants to deaf persons under any scheme;
- (d) if so, the details thereof including beneficiaries from Andhra Pradesh during the last five years;
- (e) whether the Government has considered bringing such implants under price control; and
- (f) if so, the details thereof and the time by which such a move is likely to come into practice?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

(a) According to Census 2011, the total number of persons with disability in hearing in the country is 50,72,914 which constitutes 18.9% of the total number of persons with disabilities.

(b) Relief to persons with disabilities is primarily a State subject by virtue of Entry 9 in the State list of the Constitution of India. The Central Government supplements the efforts of the States for the welfare of persons with disabilities including deaf persons through various schemes and programmes. The details of the major schemes of the Department are:

(i) **Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP):** Under ADIP Scheme, funds are released to various implementing agencies to assist eligible persons with disabilities including deaf persons in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential.

Being a Central Sector Scheme, no state-wise allocation is made. However, state-wise funds utilized including Andhra Pradesh under the ADIP Scheme are in **Annexure-I**.

(ii) **Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA):** Under this Scheme, assistance is provided to State Governments and autonomous organizations/ Institutions under Central or State Governments/ various implementing agencies for various activities relating to the implementation of the Rights of Persons with Disabilities Act, 2016. Major Components of the Scheme for Implementation of Persons with Disabilities Act (SIPDA) are:

1. Creation of Barrier-Free Environment for PwDs
2. Accessible India Campaign (AIC)
3. National Action Plan for Skill Development

Being a Central Sector Scheme, no state-wise allocation is made. However, state-wise funds released under the Accessible India Campaign and the Creation of a barrier-free environment of sub-scheme of SIPDA for the last three years are in **Annexure-II**. State-wise funds released under Skill National Action Plan for Skill Development are in **Annexure-III**.

(iii) **Deendayal Disabled Rehabilitation Scheme (DDRS):** Under the Scheme, grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities, aimed at enabling them to reach and maintain their optimal physical, sensory, intellectual, psychiatric or social functional levels.

Being a Central Sector Scheme, no state-wise allocation is made. However, the state-wise funds released including Andhra Pradesh under DDRS Scheme is at **Annexure-IV**.

(iv) **Scholarship schemes for students with disabilities:** Under this Scheme, the Government provides scholarships for students with disabilities such as Pre-matric (for classes IX & X), Post-matric (from class XI up to Post Graduate degree/diploma level), Top Class Education (Post graduate degree/diploma in notified Institutes), National Fellowship (M.Phil and Ph.D. courses), National Overseas Scholarship (for Overseas education at P.G./Doctorate level).

Under the Scholarship scheme is released directly to the beneficiary's account under Direct Benefit Transfer (DBT) mode. State-wise funds released under Scholarship Scheme are in **Annexure-V**.

(c) and (d). Under ADIP Scheme, there is a provision for providing free Cochlear Implants and post-operative therapy and rehabilitation for children with hearing impairment with a ceiling of Rs.7.00 lakh per unit in case of children with pre-lingual hearing loss between 1 to 5 years of age and Rs.6.00 Lakh in case of children with acquired hearing loss between 5 to 18 years. The financial support will cover the cost of the implant, surgery, therapy, mapping, travel and pre-implant assessment in both cases.

State-wise details of Cochlear Implant Surgery conducted including Andhra Pradesh under the ADIP Scheme during the last five years are in **Annexure-VI**.

(e) and (f). As of now, Cochlear Implants are imported as there is no domestic Manufacture for the same. Further, there is no proposal under consideration to bring Cochlear Implant under price control. However, in order to reduce the cost of Cochlear Implants, the project for the development of the indigenous Cochlear Implant (CI) system 'Sraavan' had been initiated by the Defence Research and Development Organisation of India (DRDO), Ministry of Defence and is currently under the trial stage.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.3003 for answer on 08.08.2023 regarding "Cochlear Implants".

Annexure-I

State-wise details of funds utilized for the distribution of various types of aids & assistive devices to Divyangjan under the Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP) Scheme during the last three years.

| S.No. | State / UTs | Funds utilized (Rs.in Lakh) | | |
|--------------|----------------------|-----------------------------|-----------------|-----------------|
| | | 2020-21 | 2021-22 | 2022-23 |
| 1 | Andhra Pradesh | 1490.75 | 1757.62 | 829.95 |
| 2 | Bihar | 667.39 | 675.77 | 1491 |
| 3 | Chhattisgarh | 400.80 | 18.86 | 161.35 |
| 4 | Goa | 173.03 | 2.62 | 14.18 |
| 5 | Gujarat | 968.29 | 890.45 | 1095.87 |
| 6 | Haryana | 306.79 | 482.94 | 753.70 |
| 7 | Himachal Pradesh | 108.76 | 79.91 | 130.13 |
| 8 | Jammu and Kashmir | 212.6 | 321.97 | 538.13 |
| 9 | Jharkhand | 162.19 | 294.32 | 763.48 |
| 10 | Karnataka | 481.01 | 502.34 | 1371.34 |
| 11 | Kerala | 300.27 | 265.17 | 300.75 |
| 12 | Madhya Pradesh | 1696.51 | 1723.27 | 2049.98 |
| 13 | Maharashtra | 2482.85 | 2665.92 | 1901.14 |
| 14 | Odisha | 981.72 | 982.74 | 871.59 |
| 15 | Punjab | 449.65 | 1210.94 | 1083.49 |
| 16 | Rajasthan | 607.96 | 759.88 | 1241.94 |
| 17 | Tamil Nadu | 557.09 | 885.37 | 746.47 |
| 18 | Uttar Pradesh | 3548.46 | 3473.67 | 6759.40 |
| 19 | Uttarakhand | 262.22 | 161.27 | 353.5 |
| 20 | West Bengal | 713.05 | 547.50 | 1876.46 |
| 21 | Andaman & Nicobar | 5.33 | 14.05 | 6.63 |
| 22 | Chandigarh | 46.46 | 25.55 | 45.44 |
| 23 | Dadra & Nagar Haveli | 2.49 | 0 | 15.06 |
| 24 | Daman & Diu | 7.31 | 1.99 | 0.81 |
| 25 | Delhi | 187.36 | 263.28 | 507.58 |
| 26 | Lakshadweep | 0 | 0 | 0 |
| 27 | Puducherry | 28.54 | 52.87 | 30.09 |
| 28 | Arunachal Pradesh | 32.63 | 20.8 | 0 |
| 29 | Assam | 303.53 | 431.30 | 1148.17 |
| 30 | Manipur | 71.64 | 73.10 | 110.27 |
| 31 | Meghalaya | 7.56 | 34.64 | 110.93 |
| 32 | Mizoram | 9.12 | 5.95 | 13.92 |
| 33 | Nagaland | 17.8 | 45.33 | 18.49 |
| 34 | Sikkim | 12.84 | 0 | 18.27 |
| 35 | Tripura | 80.41 | 57.73 | 349.29 |
| 36 | Telangana | 495.60 | 802.66 | 1469.91 |
| Total | | 17880.01 | 19531.78 | 28178.71 |

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.3003 for answer on 08.08.2023 regarding "Cochlear Implants".

Annexure-II

State-wise funds released under Accessible India Campaign and Creation of Barrier Free Environment of sub-scheme of SIPDA for last three years.

| (Rs. in lakh) | | | | |
|----------------------|-----------------------------|----------------|----------------|----------------|
| S. No. | State/UT | 2020-21 | 2021-22 | 2022-23 |
| 1 | Arunachal Pradesh | 783.99 | 1447.67 | 508.93 |
| 2 | Assam | 0 | 0 | 542.34 |
| 3 | Chhattisgarh | 91.77 | 0 | 0 |
| 4 | Goa | 0 | 0 | 99.21 |
| 5 | Gujarat | 0 | 477.95 | 0 |
| 6 | Madhya Pradesh | 95.49 | 2074.06 | 85.46 |
| 7 | Maharashtra | 627.43 | 0 | 503.93 |
| 8 | Manipur | 0 | 1379.15 | 0 |
| 9 | Mizoram | 108.94 | 1320.82 | 0 |
| 10 | Nagaland | 317.61 | 0 | 0 |
| 11 | Punjab | 0 | 0 | 325.70 |
| 12 | Tamil Nadu | 2856.37 | 648.69 | 0 |
| 13 | Tripura | 587.44 | 0 | 0 |
| 14 | Uttarakhand | 280.28 | 0 | 28.65 |
| 15 | Uttar Pradesh | 417.94 | 35.64 | 0 |
| 16 | West Bengal | 0 | 297.5 | 76.53 |
| 17 | Andaman and Nicobar Islands | 448.59 | 0 | 0 |
| | TOTAL | 6615.85 | 7681.48 | 2170.75 |

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.3003 for answer on 08.08.2023 regarding "Cochlear Implants".

Annexure-III

| State Wise details of funds released under Skill National Action Plan for Skill Development. | | | | |
|---|-----------------------------|----------------------------------|----------------------------------|----------------------------------|
| S.No | State/UT | 2020-21 | 2021-22 | 2022-23 |
| | | Amount released (in Lakh) | Amount released (in Lakh) | Amount released (in Lakh) |
| 1 | Andhra Pradesh | 0.00 | 0.00 | 0.00 |
| 2 | Arunachal Pradesh | 0.00 | 0.00 | 0.00 |
| 3 | Assam | 1.34 | 4.17 | 0.00 |
| 4 | Bihar | 0.00 | 0.00 | 0.00 |
| 5 | Chandigarh | 0.00 | 0.00 | 0.00 |
| 6 | Chhattisgarh | 5.94 | 14.55 | 0.00 |
| 7 | Goa | 0.00 | 0.00 | 0.00 |
| 8 | Gujarat | 8.29 | 0.00 | 0.00 |
| 9 | Haryana | 25.93 | 52.80 | 111.90 |
| 10 | Himachal Pradesh | 0.00 | 0.00 | 0.00 |
| 11 | Jammu and Kashmir | 1.06 | 18.26 | 0.00 |
| 12 | Jharkhand | 0.00 | 0.00 | 0.00 |
| 13 | Karnataka | 3.42 | 18.82 | 11.48 |
| 14 | Kerala | 0.00 | 0.00 | 0.00 |
| 15 | Madhya Pradesh | 24.52 | 0.00 | 49.27 |
| 16 | Maharashtra | 0.00 | 0.00 | 0.00 |
| 17 | Manipur | 0.00 | 0.00 | 0.00 |
| 18 | Meghalaya | 0.00 | 0.00 | 0.00 |
| 19 | Mizoram | 0.00 | 0.00 | 0.00 |
| 20 | Nagaland | 0.00 | 0.00 | 0.00 |
| 21 | New Delhi | 20.56 | 1.25 | 89.65 |
| 22 | Odisha | 0.00 | 7.48 | 11.58 |
| 23 | Punjab | 0.65 | 0.00 | 0.00 |
| 24 | Rajasthan | 0.00 | 33.34 | 77.20 |
| 25 | Sikkim | 0.00 | 0.00 | 0.00 |
| 26 | Tamil Nadu | 34.44 | 40.56 | 63.98 |
| 27 | Telangana | 11.60 | 0.00 | 0.00 |
| 28 | Tripura | 0.00 | 0.00 | 0.00 |
| 29 | Uttarakhand | 0.00 | 22.67 | 5.90 |
| 30 | Uttar Pradesh | 13.26 | 96.09 | 144.51 |
| 31 | West Bengal | 90.49 | 34.23 | 92.80 |
| 32 | Andaman and Nicobar Islands | 0.00 | 0.00 | 0.00 |
| 33 | Dadar and Nagar Haveli | 0.00 | 0.00 | 0.00 |
| 34 | Daman and Diu | 0.00 | 0.00 | 0.00 |
| 35 | Lakshadweep | 0.00 | 0.00 | 0.00 |
| 36 | Puducherry | 0.00 | 0.00 | 0.00 |
| | Total | 241.48 | 344.20 | 658.27 |

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.3003 for answer on 08.08.2023 regarding "Cochlear Implants".

Annexure-IV

| State-wise details of funds released under DDRS Scheme | | | | |
|---|--------------------------|------------------------|------------------------|------------------------|
| S.No. | Name of the State | 2020-21 | 2021-22 | 2022-23 |
| | | (Rs.in Lakh) | | |
| | | Amount released | Amount released | Amount released |
| 1 | Andhra Pradesh | 1639.88 | 1779.89 | 2648.41 |
| 2 | Assam | 90.7 | 167.76 | 261.34 |
| 3 | Bihar | 0 | 41.89 | 33.54 |
| 4 | Chhattisgarh | 1.63 | 47.58 | 0 |
| 5 | Delhi | 247.67 | 162.74 | 185.51 |
| 6 | Gujarat | 43.32 | 120.66 | 72.77 |
| 7 | Haryana | 140.19 | 101.99 | 128.93 |
| 8 | Himachal Pradesh | 69.2 | 67.15 | 69.05 |
| 9 | Jharkhand | 0 | 0 | 26.09 |
| 10 | Karnataka | 81.3 | 135.6 | 139.92 |
| 11 | Kerala | 628.3 | 725.3 | 762.41 |
| 12 | Madhya Pradesh | 248.31 | 325.57 | 382.72 |
| 13 | Maharashtra | 180.11 | 71.46 | 383.87 |
| 14 | Manipur | 596.24 | 741.55 | 1016.29 |
| 15 | Meghalaya | 105.37 | 29.64 | 101.76 |
| 16 | Mizoram | 11.73 | 0 | 29.22 |
| 17 | Nagaland | 26.32 | 0 | 30.36 |
| 18 | Odisha | 789.16 | 1457.59 | 929.8 |
| 19 | Punjab | 98.92 | 149.27 | 168.06 |
| 20 | Rajasthan | 150.58 | 286.26 | 239.28 |
| 21 | Tamil Nadu | 208.25 | 137.06 | 184.7 |
| 22 | Tripura | 0 | 0 | 15.57 |
| 23 | Uttar Pradesh | 1335.24 | 1389.36 | 1147.75 |
| 24 | Uttarakhand | 102.68 | 68.67 | 87.29 |
| 25 | West Bengal | 336.31 | 606.89 | 811.67 |
| 26 | Telangana | 1168.25 | 1439.72 | 1527.48 |
| 27 | Puducherry | 18.48 | 35.89 | 85.27 |
| Total | | 8318.15 | 10089.47 | 11469.06 |

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.3003 for answer on 08.08.2023 regarding "Cochlear Implants".

Annexure-V

| State-wise details of funds released under Scholarship Schemes | | | | |
|---|-----------------------|---------------|----------------|---------------|
| (Rs.in crore) | | | | |
| S.no. | States/UTs | 2020-21 | 2021-22 | 2022-23 |
| | | Amount | Amount | Amount |
| 1 | Andaman And Nicobar | - | 0.000 | 0.00 |
| 2 | Andhra Pradesh | 2.424 | 4.747 | 6.26 |
| 3 | Arunachal Pradesh | - | 0.000 | 0.00 |
| 4 | Assam | 0.750 | 2.021 | 0.67 |
| 5 | Bihar | 3.682 | 8.994 | 5.43 |
| 6 | Chandigarh | 0.083 | 0.033 | 0.19 |
| 7 | Chhattisgarh | 0.126 | 1.530 | 3.01 |
| 8 | Dadra & Nagar Haveli | 0.001 | 0.013 | 0.03 |
| 9 | Daman & Diu | - | 0.000 | 0.00 |
| 10 | Delhi | 1.139 | 1.048 | 1.66 |
| 11 | Goa | 0.036 | 0.055 | 0.04 |
| 12 | Gujarat | 3.243 | 2.759 | 2.56 |
| 13 | Haryana | 0.567 | 1.070 | 1.29 |
| 14 | Himachal Pradesh | 0.486 | 0.576 | 1.31 |
| 15 | Jammu And Kashmir | 2.435 | 1.766 | 1.88 |
| 16 | Jharkhand | 0.791 | 0.991 | 8.32 |
| 17 | Karnataka | 5.441 | 16.957 | 16.29 |
| 18 | Kerala | 4.104 | 7.218 | 7.62 |
| 19 | Ladakh | - | 0.000 | 0.00 |
| 20 | Lakshadweep | - | 0.000 | 0.00 |
| 21 | Madhya Pradesh | 4.595 | 9.727 | 18.03 |
| 22 | Maharashtra | 2.489 | 5.830 | 5.99 |
| 23 | Manipur | 0.015 | 0.000 | 0.11 |
| 24 | Meghalaya | - | 0.057 | 0.01 |
| 25 | Mizoram | 0.005 | 0.015 | 0.14 |
| 26 | Nagaland | 0.048 | 0.010 | 0.00 |
| 27 | Odisha | 3.009 | 5.400 | 6.11 |
| 28 | Puducherry | 0.266 | 0.286 | 0.30 |
| 29 | Punjab | 1.553 | 2.120 | 1.74 |
| 30 | Rajasthan | 1.428 | 4.076 | 3.54 |
| 31 | Sikkim | 0.003 | 0.003 | 0.00 |
| 32 | Tamil Nadu | 5.257 | 9.156 | 13.46 |
| 33 | Telangana | 6.050 | 6.395 | 8.86 |
| 34 | Tripura | 0.097 | 1.188 | 0.48 |
| 35 | Uttarakhand | 0.464 | 0.964 | 1.05 |
| 36 | Uttar Pradesh | 36.757 | 33.673 | 24.33 |
| 37 | West Bengal | 4.422 | 3.488 | 4.49 |
| TOTAL | | 91.767 | 132.167 | 145.20 |

Annexure referred to in reply to part (d) of Lok Sabha Unstarred Question No.3003 for answer on 08.08.2023 regarding "Cochlear Implants".

Annexure-VI

| State-wise list of Cochlear Implant Surgery Conducted under the ADIP Scheme during the last 05 years | | | | | | |
|---|----------------------|----------------|----------------|----------------|----------------|----------------|
| S.No | State | 2018-19 | 2019-20 | 2020-21 | 2021-22 | 2022-23 |
| 1 | Andaman & Nicobar | 0 | | | 1 | |
| 2 | Andhra Pradesh | 24 | 39 | 41 | 65 | 27 |
| 3 | Arunachal Pradesh | 0 | 1 | | | |
| 4 | Assam | 6 | 7 | 5 | 4 | 7 |
| 5 | Bihar | 8 | 10 | 7 | 13 | 31 |
| 6 | Chandigarh | 0 | 1 | 1 | 1 | 1 |
| 7 | Chhattisgarh | 0 | | | | 1 |
| 8 | Dadra & Nagar Haveli | 0 | | | | |
| 9 | Daman & Diu | 0 | | | | |
| 10 | Delhi | 12 | 16 | 8 | 21 | 22 |
| 11 | Goa | 3 | | 1 | | 2 |
| 12 | Gujarat | 20 | 9 | 11 | 18 | 29 |
| 13 | Haryana | 26 | 37 | 31 | 20 | 26 |
| 14 | Himachal Pradesh | 3 | 3 | 4 | 4 | 5 |
| 15 | Jammu & Kashmir | 8 | 16 | 6 | 1 | 4 |
| 16 | Jharkhand | 4 | 9 | 7 | 2 | 8 |
| 17 | Karnataka | 23 | 63 | 36 | 51 | 86 |
| 18 | Kerala | 3 | 2 | 1 | 5 | 6 |
| 19 | Lakshadweep | 0 | | | | |
| 20 | Madhya Pradesh | 3 | 11 | 3 | 7 | 12 |
| 21 | Maharashtra | 106 | 134 | 92 | 141 | 194 |
| 22 | Manipur | 7 | 8 | | 3 | 5 |
| 23 | Meghalaya | 0 | | | 1 | |
| 24 | Mizoram | 1 | | | | |
| 25 | Nagaland | 1 | 2 | 1 | 3 | |
| 26 | Odisha | 10 | 10 | 6 | 4 | 8 |
| 27 | Puducherry | 1 | | | | |
| 28 | Punjab | 23 | 24 | 20 | 20 | 26 |
| 29 | Rajasthan | 27 | 27 | 12 | 18 | 41 |
| 30 | Sikkim | 0 | | | | |
| 31 | Tamil Nadu | 0 | | | | |
| 32 | Telangana | 38 | 48 | 43 | 63 | 106 |
| 33 | Tripura | 1 | 5 | 4 | | 7 |
| 34 | Uttar Pradesh | 192 | 199 | 183 | 186 | 409 |
| 35 | Uttarakhand | 6 | 7 | 3 | 6 | 21 |
| 36 | West Bengal | 18 | 24 | 17 | 20 | 67 |
| | Total | 574 | 712 | 543 | 678 | 1151 |
